

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVA, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/245/ (IB)/2017
NAME OF THE PETITIONER(S) : COSMA INTERNATIONAL INDIA PVT LTD
NAME OF THE RESPONDENT(S) : KRISHNAA ENERGY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

C. MADANAGOPAL

C. Madanagopal

C. Madanagopal
19/06/2017.

S. Arun

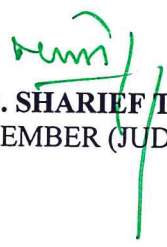
~~S. Arun~~
N/s. Nithyaerth &
Vaibhavi.

S. Arun
19/06/2017

ORDER

Counsel for the petitioner present. Counsel for the respondent is also present. Counsel for the petitioner has already complied with the provisions of Section 9 (3) (b) of I&B Code, 2016. Counsel for the respondent seeks time to get instructions from his clients. At request, time is enlarged. Put up on **11.07.2017 at 02.30 P.M.**


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))